

(a) for how many months these equipments are lying unrepai red in Dr. Ram Manohar Lohia Hospital, New Delhi;

(b) how much amount Government have spend on importing spare parts of echo-cardiography and Tread Mill Stress equipments;

(c) whether the amounts so spent on importing spare parts are more than actual cost of new equipments which are readily

available in India; and

(d) if so, the reasons for not purchasing these equipments from Indian Firms?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROU TRAY): (a) and (b). The amount spent on importing spare parts for repairs of these equipments and the period for which they were lying unrepai red are as follows:

	Equipment	Amount	Period
(i)	Echo-car-diography	Rs. 1,94,135/-	March, 1989 to 29th January, 1990
(ii)	Tread Mill Stress	Rs. 11,681/-	May, 1989 to 6th March, 1990

(c) No, Sir.

(d) Does not arise.

Non-Servicing of Echo-Cardiography and Tread Mill stress equipment of Dr. Ram Manohar Lohia Hospital

1505. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the amount spent on patients who are C.G.H.S. beneficiaries and have been referred to private hospitals due to non-servicing of echo-cardiography and Tread Mill Stress equipment of Dr. Ram Manohar Lohia Hospital, New Delhi; and

(b) the reasons for which these equipment are not made servicable?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROU TRAY): (a) Information is being col-

lected and will be placed on the table of the House.

(b) Tread Mill stress Equipment and Echo-cardiography are functional at Dr. Ram Manohar Lohia Hospital, New Delhi.

[Translation]

Karnali and Jalkundi projects in Uttar Pradesh

1506. SHRI HARIKEWAL PRASAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government are considering to start the proposed Karnali and Jalkundi projects in Uttar Pradesh;

(b) If so, the time by which the work on these projects is likely to be started; and

(c) whether an agreement has been reached between India and Nepal regarding this project?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). Locations of both the proposed projects are situated in Nepal. While final agreement has not been reached in respect of Karnali project, Jalkundi Project was not acceptable to HMR Nepal.

N.T.C. Showrooms

1507. SHRI HARIKEWAL PRASAD: Will the Minister of TEXTILES be pleased to state:

(a) whether Union Government propose to open N.T.C. showrooms in all towns; and

(b) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Does not arise.

Ban on Inter-State Movement of Foodgrains

1508. SHRI HARIKEWAL PRASAD: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to lift ban on the Inter-State Movement of foodgrains from the current Rabi season;

(b) if not, the reasons therefor;

(c) whether this arrangement would be applicable for all the foodgrains or for specific foodgrains only; and

(d) if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL

SUPPLIES (SHRI NATHU RAM MIRDHA): (a) to (d). There is no ban on the movement of rice, wheat and coarse grains. In view of the need to maximise procurement of rice for public stocks, the Governments of Andhra Pradesh, Assam, Karnataka, Punjab, Tamil Nadu, Uttar Pradesh and Chandigarh Administration have imposed inter-State movement restrictions on paddy. Rajasthan and Pondicherry have imposed, respectively, 25% and 30% export levy on paddy.

It is proposed to consider the feasibility of removing these restrictions on inter-state movement of paddy in consultation with the concerned State Governments.

[English]

Cost Effectiveness in FCI

1509. SHRI A. ASOKARAJ: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether there is perpetual increase in establishment costs in the Food Corporation of India;

(b) if so, the steps being taken to contain this by adopting modern management tools;

(c) whether the subsidy to Food Corporation of India is continuously rising threatening the very existence of the Food Corporation of India; and

(d) if so, the steps being taken to reduce this subsidy?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) Establishment costs in the Food Corporation of India (FCI) during the last three years have been as follows: